

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 76 of 2013

Dated : 31st October, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Assam Power Distribution Company Ltd. Appellant (s)

Versus

**Assam Electricity Regulatory Commission
& Anr. Respondent (s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Manoj Adhikari (Rep/DGM)
Mr. Hamenta Sharma, (Rep/Resi. Engr)

Counsel for the Respondent (s) : Mr. Manu Seshadri &
Ms. Neha Gupta for R-2
Mr. Heshu for R-1

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for hearing the Respondent on **19.11.2013**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member